

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.6610 of 2006

Krushna Prasad Sahoo

....

Petitioner

Mr. Gautam Mishra, Senior Advocate
Amicus Curiae

-versus-

State of Orissa and others

.... ***Opposite Parties***

Mr. P.K. Muduli, A.G.A.
D.G. of Prisons, Odisha

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
01.11.2021**

Order No.

31. 1. With the consent of the parties, list on 6th November, 2021. The D.G. of Prisons, Odisha, who is present in virtual mode, is requested to remain present in virtual mode on the next date also.
2. A convenience note has been prepared by Mr. Gautam Mishra, learned Amicus Curiae, a copy of which has been handed over to Mr. P.K. Muduli, learned Additional Government Advocate for him to respond thereto on the next date.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge